

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:4431
ANSWERED ON:24.04.2008
TRANSPORTATION OF IMPORTED FERTILIZERS
Khairi Shri Chandrakant Bhaurao

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) The total amount of fertilizers in tonnes imported by the Government during the current financial year;
- (b) whether the said fertilizers are lying at the ports;
- (c) if so, the reasons therefor; and
- (d) the arrangements being made by the Government for the timely transportation of imported fertilizers?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF THE STATE IN THE MINISTRY OF MINES (SHRIB. K. HANDIQUE)

(a) to (c) Urea is the only fertilizers covered under statutory price and partial movement control. Import of urea is restricted and permitted through State Trading Enterprises i.e. MMTC, STC and Indian Potash Limited. Import of urea for direct application fertilizer is made on Government account. The quantity of imported urea on Government account arrived at various Indian ports during the current financial year (from 1.4.08 to 20.04.08) is 1.95 lakh metric tonne. Out of the quantity arrived 0.78 lakh MT was discharged from the ships and 0.14 lakh MT despatched to various states from the ports.

(d) At present, adequate rail transport arrangements for transporting imported fertilizers are available. Department of fertilizers, in close coordination with Railways, monitors despatches of fertilizers from all major ports on continuous basis to ensure timely evacuation of fertilizers.